

12/15/62
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Bombay, Monday, 21st April 1862

In the Sudur



Dewanee Adawlat

No 4346, special
Yelapa bin Kingapa Shidungoudem =
= was resident of Hosoor in the Purus =
= gnd District of the Belgaum Division of } Appellant
the Dharwar Lilla (original Defendant)

~~43~~
Ratsapa bin Malapa Chikop - resident
of Hosoor in the Purusegud District of
the Belgaum Division of the Dharwar Lilla } Respondent
(original Plaintiff)

Rupees - 185 - 12 - "

The claim in the original suit
was to recover Rupees 38 ^{principal} and Rupees 38 interest,
and 38 loads of grain, or their equivalent in
money Rupees 104 - 8 - " on an agreement, and Rupees
5 - 4 - " on account of the cost of stamping the
said agreement.

In Appeal No 584 of 1858, the
deeree of the Moonsiff of Soudutee, to whom the
suit was remanded for retrial, was reversed by the
Joint Judge of the Lilla of Dharwar, who awarded
the full amount claimed with costs.

Dissatisfied, Yelapa made special
Appeal in the Sudur Dewanee Adawlat urging that
the Joint Judge's decision is opposed to the ruling

in Special Appeal N^o 28 of the Certified & List, in that, even admitting the agreement to be genuine, still its purport does not justify the order passed; and that the claim for the expense of stamping the deed will not stand under Special Appeal 1470.

The Court amend the decree of the Joint Judges and award that appellant pay to Respondent the sum awarded, or else make over to Respondent the field "Modalee" mentioned in the agreement, at his option. Costs on appellant.

Bill of Costs

By Appellant

In the Lilla

In the Moonsiff's Court — 16-9-6
 In the Joint Judges' Court — 6-1-9 22-10-3
 In the Sudur D. Adawhat

Stamp for the memo: of S. appeal — 12-11-11

Ditto — 8^o copies of decrees — 8-11-11

Ditto — 8^o Bukabutraama — 8-11-11

Ditto — 8^o Supplementary memo: of S. A. — 8-11-11

8^o — 8^o Security bond — 2-11-11

Batta for process — 8-11-11

Burkeel's Fee — 5-8-9 29-11-9

Pupees — 51-11-11

By Respondent

In the Lilla

In the Moonsiff's Court — 41-10-9

In the Joint Judges' Court — 9-10-9 51-5-6

In the Sudur D. Adawhat

Stamp for Bukabutraama — 2-11-11

Burkeel's Fee — 5-8-9 7-8-9

Pupees — 58-14-3

3 by

H. M. Herbert
 A. K. Appinloch Forbes
 Acting Public Judge

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~~સુધર્મભાઈ ૨૧ મે ૧૯૬૨~~ } ગાંધી

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